103

- whether it is a fact that Government is planning to privatise another half a dozen airports; and
 - (b) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) and (b) Airports Authority of India (AAI) Board in its meeting held on 05.09.2019 has recommended for leasing out 06 airports namely Amritsar, Varanasi, Bhubaneswar, Indore, Raipur and Trichy for Operation, Management and Development under Public Private Partnership (PPP).

Planning to divest AAI

- 342. SHRI RITABRATA BANERJEE: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether it is a fact that Government is planning to divest the Airports Authority of India (AAI); and
 - if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) No, Sir. At present, no such proposal to divest the Airports Authority of India (AAI) is under consideration of the Government.

(b) Does not arise in view of (a) above.

Allocation of airport slots vacated by Jet Airways

- 343. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of CIVIL AVIATION be pleased to state:
- whether it is a fact that the airport slots vacated by Jet Airways at Delhi and Mumbai have majority been allotted to SpiceJet followed by IndiGo, GoAir, Vistara and Air Asia India;
 - if so, the details thereof;
- what is the share of airport slots alloted to Air India as vacated by Spice-Jet in Delhi, Mumbai and other cities; and

(d) whether Jet Airways would be restored back the slots originally allotted to them in the event of revival?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) and (b) Domestic slots vacated by Jet Airways at Delhi and Mumbai have been allotted as under:

Airport Delhi	SpiceJet	Indigo	GoAir	Vistara	Air Asia	Air India
24	40	16	12	12	12	
Mumbai	76	52	16	54	16	0

- (c) SpiceJet has not vacated any slots in Delhi, Mumbai or any other cities in the country. However, 24 slots vacated by Jet Airways have been allotted to Air India at various airports across the country including Delhi and Mumbai.
- (d) The domestic slots vacated by Jet Airways have been extended to other airlines upto 28.03.2020 *i.e.* end of the winter schedule purely on temporary basis. These slots have been extended with the directive that no historic rights or seasonal continuity rights can be claimed by the Airlines for the Jet Airways slots.

Standardisation of pilot training

- 344. SHRI RIPUN BORA: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether the country has its only one UDAN academy to train pilots for aviation sector for commercial pilot licensing;
- (b) if so, whether training process and schedule are not upto the mark and time bound in terms to complete flying training therefor;
- (c) if so, action proposed and taken to train new pilots with modern technologies and airbuses support thereof;
- (d) proposal to raise the admission intake and facilities to fulfil the demand of employment generation for the next 10 years plan period therein; and
- (e) detail of projected demand of pilots and present support strength in the country in next 10 years thereto?